

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 1965 of 2020

Shashi Kant Kumar

... **Petitioner**

-Versus-

The State of Jharkhand & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Rajeeva Sharma, Sr. Advocate
For the Respondent-State : Mr. Ashok Kumar Yadav, G.A.-I

02/20.07.2020. Heard Mr. Rajeeva Sharma, learned Senior counsel for the petitioner and Mr. Ashok Kumar Yadav, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The respondents are directed to file counter affidavit within a period of ten days.

Post this matter on 07.08.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/